

TO BE PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE & FINANCE)

New Delhi, the
....

30th April, 1975.

NOTIFICATION
INCOME TAX

No. ⁸⁸⁵ F.No. 203/77/74-11A, 117: It is hereby notified for general information that the institution mentioned below has been approved by Secretary, Department of Science & Technology, the prescribed authority for the purposes of clause (11) of sub-section (1) of section 35 of the Income-tax Act, 1961.

INSTITUTION

Vivekanand College, Mysore, Mysore.

This notification is effective from 1st April, 1974 to 31st March, 1978.



(T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.